

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 14.11.2017.

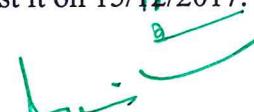
PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 255/16	TP 106/17	For hearing	433(e) / 433(f)	Organic Industries Pvt. Ltd. Vs Tejkamal Pharmaceuticals Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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O R D E R

IRP Ms. Ramanathan Bhuvanswari is present. Her name is suggested by IBBI-New Delhi for appointment as IRP in this case. The Tribunal has to pass an order appointing her as IRP and u/s 14th of I&B Code. For passing order list it on 15/12/2017.


Member (T)


Member (J)